

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV

26

IA 2298(MB)2024
in C.P. (IB)/1009(MB)2020

CORAM:

SHRI. SANJIV DUTT
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON 08.07.2024

NAME OF THE PARTIES:

Ajs Impex Private Limited

Vs

Nyka Steels Private Limited

SECTION: 9, 43(1) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

1. Ms. Mitali, Ld. Counsel for the Respondent present.
2. Counsel for the Respondent seeks time to file reply in the matter. At request, two weeks time is granted for filing reply.
3. List this matter for hearing on **24.09.2024**.

Sd/-
SANJIV DUTT
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)